IDENTIFICATION OF PARTIES HAVING TRANS-ACTIONS WITH BANKS

737. SHRI SALIL KUMAR GANGULY:

SHRI VIREN GHOSH:
SHRI WONORANIAN ROY:

Will the Muister of FINANCE be pleased to state:

- (a) whether Government bave recently received any memorandum from the Council of the Inst tute of Chartered Accountants of India;
- (b) if so, what are the main demands contained in the memorandum:
- (c) whether the Council has demanded the amendment of the law to make banks responsible for identification of parties having transactions with them to check tax evasion through Benami Bank accounts; and
- (d) if so, the reaction of government in this regard?

THE MINISTER OF REVENUE AND EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA): (1) No, Sir. It is understood, however that such a memorandum has been receized by the Direct Taxes Enquiry Comm the in reply to their Questionnaire.

(b) to (d). Do not arise.

DIFFERENCES BETWEEN D.G.C.A. AND MINISTRY OF TOURISM AND CIVIL AVIATION

738. SHRI SALIL KUMAR

GANGULY:

SHRI SASANKASEKHAR SANYAL:

SHRI K. P. SUBRAMANIA MENON:

SHRI M. V. BHADRAM:

Will the Min ster of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether t is a fact that sharp differences have risen between the Directorate-General of Civil Aviation and the Ministry on the question of renewal of licences of commercial pilots;
- (b) if so, whether it is a fact that the Director-General of Civil Aviation has not been drawing his pay as a protest against

the unhelpful attitude of the Ministry in this regard; and

(c) if the answers to parts (a) and (b) above be in the affirmative, the details of the points of difference and the action taken by Government to solve the problem?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) No. Sir.

- (b) The Director General of Civil Aviation reports that he has not drawn his salary for the last few months since he has observed certain inaccuracies in his Provident Fund account, and he is having these rectified first.
  - (c) Does not arise
- 739. [Transferred to the 2nd December, 1970].

740. [Transferred to the 3rd December, 1970].

## नई ऋण नीति

- 741. श्री राम सहाय: क्या वित्त मंत्री 21 अक्तूबर, 1970 के "हिन्दुस्तान टाईम्स" में प्रकाशित समाचार को देखेंगे और यह बताने की कृपा करेंगे कि:
- (क) क्या ''नई ऋण नीति'' से कोई समस्यायें उत्पन्न हुई हैं; और
- (ख) यदि हां, तो वे कौन-कौन सी सम-स्यायें हैं?

†[New Credit Policy

- 741. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the news item published in the *Hundustan Times* dated the 21st October, 1970 and state:
- (a) whether the "New credit policy" has created any problems'; and
  - (b) if so, what are those problems ?]

वित्त मंद्रालय में राजस्व तथा व्यय मंत्री (श्री विद्या चरण शुक्त) : (क) मान्यवर सदस्य संभवतः उस समाचार का उल्लेख कर रहे हैं जो 20 अक्तूबर, 1970 के (न कि 21 अक्तूबर के जैसा कि प्रश्न में

†[ ] English translation.